## <u>COURT-I</u>

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NOS. 221 & 222 OF 2016

# Dated: 13<sup>th</sup> September, 2017

## Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of:

Savita Oil Technologies Ltd. Vs.			Appellant(s)
Karnataka Electricity Regulatory Commission & Anr.			Respondent(s)
Counsel for the Appellant(s) :	Mr. Sridhar Prabhu Mr. Anantha Narayana M. G.		
Counsel for the Respondent(s) :	Mr. Anand K. Ganesan Ms. Swapna Seshddri for R-′	l	
	Mr. B. C. Thiruvengadam Mr. Ravi Agarwal for R-2		

## <u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for further hearing on <u>02.11.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd